

(b) *Change of nomenclature.*

All the five Frontier Divisions of NEFA will be known as Districts and the word 'Frontier' will be omitted.

The Political Officers will be known as Deputy Commissioners, Addl. Political Officers as Addl. Deputy Commissioners and Assistant Political Officers as Assistant Commissioners respectively.

This proposal has not yet finally been approved.

(c) *NEFA Police.*

The proposal is under active consideration.

#### Sapru Committee Report

173. { Shri Hem Barua:  
Shri D. C. Sharma:  
Shri C. K. Bhattacharyya:  
Shri Hoda:  
Shri R. Barua:

Will the Minister of Education be pleased to state:

(a) whether Government have considered the recommendations of the Sapru Committee to bring Education on the Concurrent List;

(b) if so, whether Government consulted the State Governments in this regard; and

(c) the reaction of the State Governments to the proposal?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The recommendation of the Sapru Committee to bring Education in the Concurrent List was referred to the State Governments and replies from eight of them have been received so far. The reaction of these Governments to the proposal is not favourable.

#### Car/Scooter Thefts in Delhi

174. { Shri R. S. Pandey:  
Shri M. L. Dwivedi:  
Shri S. C. Samanta:  
Shri Subodh Hansda:  
Shri Yashpal Singh:

{ Shri D. C. Sharma:  
Shri Prakash Vir Shastri:  
Shri Jagdev Singh Siddhanti:  
Shri Hukam Chand  
Kachhavalya:  
Shri Hoda:

Will the Minister of Home Affairs be pleased to state:

(a) whether there has been an abnormal increase in cases of lifting of cars and scooters in Delhi during the last two years;

(b) the number of cars and scooters stolen during the last two years and the number of those recovered; and

(c) the steps taken by Government in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) While there is a slight increase in the number of cases of lifting of cars, scooter thefts have gone up considerably during 1965.

(b) and (c). A statement is laid on the Table of htc House. [Placed in Library. See No. LT-4541/65].

#### Pak. Spy in Delhi

175. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1180 on the 5th May, 1965 regarding Pakistani Spy Ring in Delhi and state:

(a) the stage at which the trial of the two accused has reached; and

(b) the reasons for not prosecuting them under the Defence of India Act and Rules made thereunder?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Committal proceedings have been initiated in the Court of Additional District Magistrate, Delhi and are in progress.

(b) The two accused are being prosecuted under the Official Secrets

Acts, 1923, on the basis of the legal advice tendered to Government.

#### Education in Delhi

176. { Shri Warrior:  
Shri Vasudevan Nair:  
Shri Prabhat Kar:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that facilities for primary and secondary education in Delhi are inadequate; and

(b) if so, the steps taken to improve educational facilities in Delhi?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

#### Teacher-Pupil Ratio in Colleges

177. { Shri Warrior:  
Shri Vasudevan Nair:  
Shri Prabhat Kar:  
Shri Madhu Limaye:  
Shri Ram Sewak Yadav:

Will the Minister of Education be pleased to state:

(a) the steps taken by Government to improve the teacher-pupil ratio in Colleges during the Third Five Year Plan;

(b) whether there has been any improvement in this respect;

(c) if so, to what extent; and

(d) what further steps are proposed to be taken during the Fourth Plan in this regard?

The Minister of Education (Shri M. C. Chagla): (a) The primary responsibility for improving the teacher-pupil ratio in the colleges rests with the universities and the State Governments. However, under the schemes for the introduction of the Three Year Degree Course in the Universities and development of post-graduate studies in selected disciplines in colleges during the Third Plan period, the University Grants Commission has been providing financial assistance for additional teaching

staff with the object of improving the teacher-pupil ratio.

(b) On the whole, there has been no improvement in the teacher-pupil ratio during the last few years.

(c) Does not arise.

(d) Further steps in this regard proposed to be taken during the Fourth Five Year Plan are yet to be finalised.

#### Requirements of Petroleum Products

178. { Shri Warrior:  
Shri Vasudevan Nair:  
Shri Prabhat Kar:  
Shri Vidya Charan Shukla:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have made any detailed study regarding the requirements of petroleum products during the Fourth Plan;

(b) if so, the details thereof;

(c) whether any programme for meeting the requirements of petroleum products during the Fourth Plan has been worked out; and

(d) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) In view of the restrictions imposed by the Defence of India Rules, it is not possible to disclose the estimated demand for individual products. However, the total demand for all the major products (except Bitumen) during each year of the Fourth Plan is estimated to be as follows:

(Quantity: Million tons)	
1966	16.2
1967	18.2
1968	21.1
1969	24.2
1970	26.3

(c) Yes, Sir.

(d) It has been decided to increase the refining capacity to 25.60 million